

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1657/2017

DHARAM KUMAR PANDEY

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

IA No. 83222/2021 - GRANT OF BAIL)

Date : 14-09-2022 These matters were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Appellant(s) Mr. Rajeev Singh, AOR

For Respondent(s) Mr. Pramod Swarup, Sr. Adv.
Mr. Praveen Swarup, AOR
Mr. Amit Singh, Adv.
Ms. Pooja Sharma, Adv.
Ms. Payal Swarup, Adv.

Mr. Ardhendumauli Kumar Prasad, AAG
Mr. Parmanand Pandey, AOR
Ms. Shreya Srivastava, Adv.
Mr. Ashish Madaan, Adv.
Ms. Ananya Sahu, Adv.
Mr. Aman Singh Bhadauria, Adv.

UPON hearing the counsel the Court made the following
O R D E R

No one appears on behalf of the appellant.

Let the matter adjourned till November, 2022.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)